

Government of Odisha Office of Special Relief Commissioner

Letter No. 2515/R&DM(DM), Date: 06.05.2020

To

All Collectors
All Municipal Commissioners
Commissioner of Police, Bhubaneswar-Cuttack
All Superintendents of Police

Sub: Protocol for transport of returnees from BCPs to destination district(s)

It has come to the notice of the Government that in a number of cases, returnees have alighted from the buses, enroute their destination district. This poses a grave risk to public health and safety.

It is therefore instructed that no bus/ vehicle be allowed to board/ alight any returnee enroute from the BCP to the destination district(s). In case of any violation, the vehicle and the driver must be detained for further investigation and action be taken against them as per law.

Further, to the extent possible, it may be ensured that buses are sent in a convoy with police escort.

Special Relief Commissioner & Additional Chief Secretary to Govt. (Disaster Management)

Memo No. 2516/R&DM(DM) Date: 06-05-2020

Copy forwarded to the Addl. Chief Secretary/ Principal Secretary/ Commissioner-cum-Secretary of all Departments/ Director General of Police for kind information and necessary action.

Special Relief Commissioner & Additional Chief Secretary to Govt. (Disaster Management)